

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3525
ANSWERED ON:15.12.2014
EPF FOR SMALL COMPANIES
Fatepara Shri Devajibhai Govindbhai

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any proposal to cover all the companies having more than 10 employees and also companies set up in the rural areas under the Employees' Provident Fund (EPF) scheme; and
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): A proposal to reduce threshold limit for coverage under Employees' Provident Funds & Miscellaneous Provisions Act, 1952 from 20 to 10 employees is included in the proposed comprehensive amendment to the Act.